

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>20.7.83</u>	Sl. J.K. Kainshuk, counsel for the petitioner. Sh. S.S. Harsa, counsel for the respondents. Heard. This is a petition for restoration of OA 760/82, which was dismissed in default on 24.5.83. We are satisfied with the grounds for restoration stated in this petition. We therefore accept this petition and restore the OA 760/82 to its original position. Let the OA be listed for direction on 25.8.83. MP stands disposed of accordingly. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judicial)
	Copy sent to the app. Counsel & imp. Counsel (Mr. Bhanderi) on vide 5136 & 5137 <u>29-7-83</u> J